

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 4.11.2019

ORDER NO. 228 of 2019

Hon'ble President is pleased to partially modify the roster order no. 200 of 2019 for CESTAT, New Delhi constituting Bench as follows.

On 5/11/2019 at 10.30 a.m. Hon'ble Mr. Justice Dilip Gupta, President, Hon'ble Sh. C. L. Mahar, Member (Technical) and Hon'ble Ms. Rachna Gupta, Member (Judicial) will hear the following Anti dumping matters:

AD/53586/2018

AD/52423/2019

On 5.11.2019 the Excise and Service Tax Division Bench matters will be taken after the sitting of the Anti Dumping Bench by the Hon'ble President and Sh. C. L. Mahar, Hon'ble Member (T). The Customs DB matters will be heard by the Bench comprising Sh. Anil Choudhary, Hon'ble Member (J) and Sh. Bijay Kumar, Hon'ble Member (T) during the sitting of the Anti Dumping Bench. Single Member Bench matters will be heard by Ms. Rachna Gupta, Hon'ble Member (J) after the sitting of Anti Dumping Bench.

By order,



(Bineesh Kumar K.S.)

Registrar

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SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar (Judl.) /Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



4/11/19
Dy. Registrar